

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition No. 220/GT/2013**

**Date: 13.6.2014**

To,

AGM (Commercial)  
NTPC SAIL Power Company Pvt. Ltd.  
NBCC Tower (4<sup>th</sup> Floor)  
15, Bhikaji Cama Place  
New Delhi-110 066

Sir,

**Subject : Revision of tariff of Bhilai Expansion Power Plant (2 x 250 MW) from 21.10.2009 to 31.03.2014.**

**Ref : This Office letter dated 5.6.2014**

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With reference to your affidavit in the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 30.6.2014:

- i) Year-wise statement of interest & financing charges capitalized COD of respective units (as considered in petition) showing therein:
- a) Total interest for the period;
  - b) Total interest capitalized to gross block;
  - c) Total interest lying in CWIP; and
  - d) Total interest charged to revenue during the period.

The above details shall be furnished from date of 1st drawl till COD of each unit. (Here each unit means separate details shall be furnished as on COD of both the units and not only as on COD of Unit-II.)

- ii) Applicable rate of interest in case of UBI-II. The applicable rate of interest would mean the rate of interest charged by lender from date of drawl till 31.03.2014.

In case of any change in rate of interest (at any point of time) in respect of other loans to those furnished earlier, the same shall be furnished with relevant dates.

- iii) Revised form-14A shall be furnished showing the quarter-wise cumulative expenditure duly reflecting the position as on COD of each units. Here each unit means separate details to be furnished as on COD of both the units and not only on COD of Unit-II.

iv) Form-9A/9B reflecting actual position as on COD of Unit-I and not as on COD of Unit-II.

2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours sincerely,

sd/-  
(B. Sreekumar)  
Deputy Chief (Law)